

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1895
TO BE ANSWERED ON- 13/03/2023

DEVELOPMENT OF TRIBAL AREAS IN RAJASTHAN

†1895. SHRI HANUMAN BENIWAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allocated by the Government during the last three years for the development of tribal areas of Rajasthan under various schemes, item-wise;
- (b) the manner in which the allocated funds were used during the said period along with the items of work for which it was utilized;
- (c) whether the entire allocated amount could not be utilized during the said period;
- (d) if so, the reasons therefor along with the persons responsible for the same and the action taken thereon;
- (e) whether the Government is aware that the tehsils and areas in many districts of Rajasthan having eligibility to be declared as tribal areas are not included in the tribal area; and
- (f) if so, the steps proposed to be taken by the Government to include such areas in the tribal area?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): The details of funds released / allocated by Ministry of Tribal Affairs under various schemes/programmes during last three years for the development and welfare of Scheduled Tribes in Rajasthan are given at **Annexure**. Implementation of the approved projects at the location / district submitted by the State Government and release of funds to the implementing agencies as per prescribed procedure is the responsibility of the concerned State Government. Details of work execution and current status thereof is not maintained centrally.

The main reason for under-utilization of the funds is due to delay in submission of utilisation certificates by States, particularly with respect to execution of capital nature of projects. States are also required to coordinate with various line departments for execution of the projects.

(e) to (f): No proposal has been received from Government of Rajasthan in this regard.

Annexure

Annexure referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. †1895 for 13.03.2023 by SHRI HANUMAN BENIWAL regarding “DEVELOPMENT OF TRIBAL AREAS IN RAJASTHAN”

(Rs. In Lakhs)

Scheme	2019-20	2020-21	2021-22
Special Central Assistance to Tribal Sub Scheme (SCA to TSS)	10101.18	8662.66	-
Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)	-	-	7224.71
Grants under Article 275(1) of the Constitution	15586.19	9166	10435.21
Development of PVTGs	968.1	968	706.17
Grant-in-Aid to Voluntary Organizations Working for Welfare of STs	171.84	189.80	101.66
Pre-Matric Scholarship	5346.97	3126.9	6234.34
Post-Matric Scholarship	25950.52	25557.03	13744.7
National Scheduled Tribes Finance and Development Corporation (NSTFDC)	2311.39	2205.16	508.6
